of retroleum. The subsequent distribution of kerosene beyond TKD will be done through Dealers/Retailers and it will be the responsibility of the respective State Governments, as is the position at present. The Damle Committee on Distribution System of Petroleum Product has also commended the scheme and recommended its acceptance in principle by the Government. Recommendations of the Committee are, however, at present under consideraion.

11.42 hrs.

PAPERS LAID ON THE 1ABLE

MR SPEAKER: In view of the unprecedented situation, I find, some hon. Members on this side are not present. I will allow today as a special case, without any precedent, the hon. Minister for Parliamentary Affairs to lay the papers on behalf of his colleagues who are not present.

Shri H. R. Gokhale,

NOTIFICATION UNDER SUPREME COURT JUDGES (CONDITIONS OF SERVICE) ACT

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHAE). I beg to lay on the Table:

- (1) A copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1976 (Hindi and English versions) published in Notification No G.S.R. 343(E) in Gazette of Iridia dated the 18th May, 1976 im der sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958 [Placed in Library. See No. LT-11117/76.]
- (2) A copy of the High Court Judges Travelling Allowance (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No.

G.S.R. 344(E) in Gazette of India dated the 18th May, 1976, under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-11118/76.]

TAMIL NADU COOPERATIVE SOCIETIES (APPOINTMENT OF SPECIAL OFFICERS)
ACT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH). On behalf of Shri A.C. George, I beg to lay on the Table a copy of the Tamil Nadu Cooperative Societies (Appointment of Special Officers) Act 1976 (President's Act No. 25 of 1976) (Hintigh and English versions) published in Garette of India dated the 1st June, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 [Placed in Library. See No. LT-11119/76.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.O. 440(E) (Hindi and English versions) published in Gazette of India dated the 30th June, 1976 extending the Cement (Quality Control) Order. 1962 to the State of Sikkim [Placed in Library. See No. LT-11120/76.]

NOTIFICATIONS UNDER ALL-INDIA SER-VICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifi-

[Shri Om Mehta]

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cations (Hindi and English versions) under sub section (2) of section 3 of the All India Services Act 1951 -

- (1) The Indian Pilice Service (Fixation of Cadre Strength) Seventh Amendment Regula tions, 1976 published in Notification No CSR 351(E) in Gazette of India dated the 25th May 1976
- (2) The Indian Police Service (Pay) Eighth Amendment Rules 1976 published in Noti fication No GSR 352(E) in Gazttte of India dated the 25th May 1976
- (3) The All India Services (Death cum_Retirement Benefits) Fifth Amendment Rules 1976 pub lished 111 Notification No. GSR 758 in Gazette of India dated the 5th June 1976
- (4) The All India Services (Death cum Retirement Birteti Sigh Amendment Rules 1976 published in Notification % GSR 158 in Gazette of In ha dated the 5th June 1976
- (5) The Indian Police Service (Fixation of Cadre Strength Fifth Amendment Regulations 1976 published in Notification No G.S.R 812 in Gazette of Ind a dated the 12th lune 1976
- (6) The Indian Police Service (Pay) Fourth Amendment Rules, 1976 published in Noti-GSR 813 in fication No Gazette of India dated the 12th June 1976
- (7) The Indian Police Service Sixth Amendment (Pay) Rules 1976 published in Noti-1978 published in Gazette of India dated the 12th June 1976
- (8) The Indian Police Service (Pay) Seventh Amendment

- Rules, 1976, published in Noti Sention No OAR SIS W Galeite of India dated the 12th June 1976
- (9) GSR 400(E) published in Gazette of India dated the 16th June 1976
- (10) The Indian Police Service (Pay) Nmth Amendment Rules 1976 published in Noti fication No GSR 827 in Gazette of India dated the 12th June 1976
- (11) The Indian Police Service (Fixation of Cadre Strength) Eight Amendment tions 1976 published in Noti fication No GSR 401(E) in Gazette of India dated the 16th June 1976
- (12) The Indian Police Service (Pay) Twelfth Amendment Ru es 1976 published in Noti fication No GSR 402(E) in Incha dated the Gazette of 16th June 1976
 - (13) GSR 403(E) published in Gazette of India dated the 16th June 1976
- (14) The Indian Administrat ve Service (Fixation of Cadre Strength) Thirteenth Amend ment Regulations 1976 put lished in Notification Nο GSR 404(E) in Gazette of India dated the 16th June 1976
- (15) The Indian Administrat ve (Pav) Thirteenth Service Amendment Rules 1976 pub lished in Notification No. GSR 405(E) in Gazette of lidia dated the 16th June 1976
- Administrative (16) The Indian Service (Fixation of Cadre Twelfth Amend Strength) ment Regulations 1976 pu'hahed in Notification No. GSR 416(E) in Gazette of

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India dated the 22nd June, 1976.

- (17) The Indian Administrative Service (Pay) Twelfth Amend ment Rules, 1976, published in Notification No. G.S.R 417(E) in Gazette of India dated the 22nd June, 1976.
- (18) The Indian Administrative Service (Fixation of Cadre strength) Fourteenth Amend ment Regulations, 1976, pub lished ın Notification No G.S.R 424(E) in Gazette of India dated the 25th June 1976
- (19) The Ind.an Administrative Service (Pav) Fourteenth Amendment Rules, 1976 pub lished in Notification No. GSR 425(E) in Gazette of India dated the 25th June 1976
- (20) The Indian Administrative Service (Pay) Eleventh Amendment Rules 1976 pub-Notification hehed in No GSR 900 in Gazette of India dated the 26th June 1976
- (21) The Indian Police Service (Pay) Tenth Amendment Rules, 1976, published in Noti-901 in fication No GSR Gazette of India dated the 26th June 1976
- (22) The Indian Police Service (Pay) Eleventh Amendment 1976. published in Notification No GSR 902 in Gazette of Ind'a dated the 26th June. 1976.
- (23) The Police Service Indian (Fixation of Cadre Strength) Ninth Admendment Regula tions 1976, published in Notification No. GSR 438(E) m Gazette of India dated the 3rd July. 1976.
- (24) The Indian Police Service Tenth Amendment (Pay)

Rules, 1976, publiched in Notification No. GSR. 439(E) in Gazette of India dated the 3rd July, 1976

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- (25) The Indian Administrative Service (Fixation of Cadre Fifteenth Amend-Strength) ment Regulations 1976, pub ın Notification No GSR 990 in Gazette of India dated the 10th July, 1976
- (26) The Indian Administrative Service (Pay) Fifteenth Amendment Rules 1976, pub lished in Notification No GSR 991 in Gazette of India dated the 10th July, 1976
- (27) The Indian Administrative Service (F vation of Cadre Strength) Ninth Amendment Regulations 1976, published in Notification No GSR 465(E) in Gazette of Irdia dated the 23rd July 1976
- (28) The Indian Administrative Service (Pay) Tenth Amendment Rules, 1976 published in Notification No GSR 466(E) in Gazette of India dated the 23rd July 1976

[Placed in Library See No LT 11121 '76]

REPORT ON THE GENERAL ELECTIONS TO THE LEGISLATIVE ASSEMBLIFS PRESIDENTIAL AND VICE-PRESIDENTIAL ELECTIONS, NOTIFICATIONS UNDER TAMIL NADI' HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS ACT AND A STATEMENT TO DELAY IN LAYING NOTIFICATION TO TAMIL NADU INDIAN MARRIAGE (REGESTRATION) RULES.

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND AFFAIRS (DR V A COMPANY SEYID MUHAMMAD) I beg to lay on the Table

(1) (i) A copy of the Report on the General Elections to the Legislative Assemblies of Manipur, Naga-